

GOVERNMENT OF INDIA,
MINISTRY OF CORPORATE AFFAIRS,
O/O REGISTRAR OF COMPANIES,
NCT OF DELHI & HARYANA,
4TH FLOOR, IFCI TOWER, 61, NEHRU PLACE,
NEW DELHI-110019.

(Tel No. 26235703/4/5 Fax 26235702)

No. PF/II/DROC/T/ 15/22

0703-16

OFFICE ORDER

In pursuance of the Ministry's Office Order A-22011/03/2016-Ad-II dated 29th February, 2016, Ms. Tiainla, Deputy Registrar of Companies of this office is hereby relieved of her duties in the afternoon of 1st March, 2016 with the direction to report for duty as Deputy Registrar, Central Registry Cell, Manesar on 2nd March, 2016.

self

(D. BANDOPADHYAY)
Registrar of Companies
NCT of Delhi & Haryana
Dated:

Endt. No. PF/II/DROC/NP/ _____

Copy forwarded for information/necessary action to:-

1. The Secretary, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi (Kind Attn: Shri Rakesh Kumar, Under Secretary, MCA w.r.t. Ministry's Office Order No. A-22011/03/2016-AD.II dated 29.02.2016.
2. Shri Ashish Kushwaha, Director, E.Governance Cell, MCA, New Delhi.
3. The Regional Director, Northern Region, Ministry of Corporate Affairs, CGO Complex, Lodhi Road, New Delhi.
4. The Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.
5. Bill Clerk (2 copies).
6. Ms. Tiainla, Deputy Registrar of Companies, NCT of Delhi & Haryana.
7. Personal File of Ms. Tiainla, Deputy ROC.
8. Establishment Section.

[Signature]

(D. BANDOPADHYAY)
Registrar of Companies
NCT of Delhi & Haryana

204/DI/AK
7/3/16

203
7/3/16
DROC/P
2/2/11